NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



FRESENT: SHRI CII. W	OHD SHARIEF TARIQ, MEMBER-	JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/88/2016	
NAME OF THE PETITIONER(S)	: Shankar Sundaram	
NAME OF THE RESPONDENT(S)	: M/s Amalgamations Private Limited & 47 Others	
UNDER SECTION	: 397/398, 402, 403, 235(2) & 214	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
opening for Applicant counter fidlan Sheome	both	Hm.
R. Sark Dan Gray Son and Sargaya	Jan Dar For Rugan & Arya	8 m
R. MURUAAN AYSHWARYA R.	Council for Petition	7

Geethi Ara (ASSociation ASSOciation ASSOciation Association Respondent Nos. 1-3, 7-13, 15-27, 29-36, 39-43 6 46

R. HURAPI Si AN Z FOR THRITAMBAN HANNAN Adv. > 4-6

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has completed the final arguments. Matter is posted for arguments of the Respondent. Put up on 23.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk